

Title: Introduction of the Constitution (Amendment) Bill, 2000 (Amendment of article 324).

15.55 hrs.

SHRI VILAS MUTTEMWAR (NAGPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI VILAS MUTTEMWAR : I introduce the Bill.

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** Introduced with the recommendation of the president